

Central Schools in Himachal Pradesh

1673. SHRI G. SWAMY NAIK: Will the Minister of EDUCATION be pleased to state:

(a) what is the number of Central schools in Himachal Pradesh;

(b) whether Government propose to open more such schools in that State during the Seventh Five Year Plan period; and

(c) if so, the year-wise break-up thereof and if not, the reasons therefor? ..

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) Eight.

(b) and (c) The locations for new Kendriya Vidyalayas (Central Schools) are decided by the Kendriya Vidyalaya Sangathan at the commencement of the academic session. It is not possible to indicate at this stage the places where the Kendriya Vidyalayas will be opened during the next five years.

Pharmacy Act, 1948

1674. DR. C. SILVERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) since when Section 42 of the Pharmacy Act, 1948 is in force;

(b) the names of States which are enforcing the above Section of the Act; and

(c) what are the reasons that this Section is not being enforced uniformly in all the States?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to (c) Section 42 of the Pharmacy Act, 1948 provides for prohibition of compounding, preparing, mixing or dispensing of any medicines by any person other than a registered pharmacist or

after such date as the state government may notify in the official gazette. It further provides that where no such date is notified by the State Government, the prohibition would operate from 1st September, 1984. Thus this statutory provision has come into effect in all the States and Union Territories from 1st September, 1984, excepting the State of West Bengal which has notified 1st September, 1986 as the date from which this provision would be operative in that state.

Compensation claims pending with Railways

1675. SHRI F. M. KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of claims for compensation received by the railways in India during the years 1983-84, 1984-85 zone wise;

(b) the number of claims settled during the same period together with the amount of compensation paid; and

(c) the number of claims pending with the railways for finalisation and by when these are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Pharmacists in Government Hospitals

1676. DR. C. SILVERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state that the number of pharmacists working in various Central Government hospitals and the Central Government Health Services who have yet to be given selection grade according to the Third Pay Commission's recommendations and the reasons for the delay?